CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

No. RA-14026(14)/1/2019-CERC

PUBLIC NOTICE

Sub: Draft Central Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) (Fifth Amendment) Regulations, 2019

The Commission has issued the Draft Central Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) (Fifth Amendment) Regulations, 2019. These draft Regulations were uploaded on the website of the Commission i.e. www.cercind.gov.in on 18.4.2019 for inviting comments/objections/suggestions.

2. It has been decided to hold a public hearing on the above subject on 22.05.2019 at 10.30 am as per the details given below:-

Date	Venue	Timing	Invitees
22.05.2019	"CERC COURT	10.30 am	Representatives of Central
	ROOM"		/ State Governments / Load
	(Fourth Floor)		Despatch Centers / State
	Chanderlok Building,		Utilities / CPSUs / CTUs /
	36, Janpath,		STUs / Transmission
	New Delhi		Licensees / Trading
			Licensees / Power
			Exchanges / Individual
			Experts / NGOs / IPPs /
			Financial Institutions /
			Consultancy Firms

- 3. The Commission values your views and firmly believes that your participation/participation of your organization in the oral proceedings will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. I would, therefore, request you to attend the hearing on 22.05.2019 or depute a responsible officer of your organization fully conversant with the subject matter.
- 4. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be communicated to the undersigned latest by 20.05.2019. Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may be planned to be limited to a duration of 5-10 minutes and be covered in not more than 8 to 10 slides. A line in confirmation about the participation in the hearing would be highly appreciated.

Sd/-(Sanoj Kumar Jha) Secretary

Dated: 03.05.2019